

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Glory Furnishers Private Limited Date of Commencement of Liquidation: 14-05-2025; List of Stakeholders as on Date: 12-07-2025; Name of IP: VIKKY DANG; Process Number: 1; Last 5 digit of registration number: 13763

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		773332		773332	0	0	0	NA
2	Liquidation costs incurred till date		150776		150776				NA
3	Secured financial creditors	2	80094626	2	80094626	0	0	0	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	11	2035242	11	1527950	0	507292	0	Annexure 6
7	Operational creditors (Government Dues)	3	748378	3	748378	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	621753	1	621753	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		17	84424107	17	83916815	0	507292	0	